

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV – Special Bench

16. **IA-1614/2024 in C.P.(IB)/1164(MB)/2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.04.2024**

NAME OF THE PARTIES: Unity Small Finance Bank Limited
Vs.
Somerset Construction Private Limited

SECTION: 7, 12(2) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Mohammed Varawalla i/b Fortis India Law, Ld. Counsel for the Resolution Professional/Applicant present.

2. At the request of the Counsel for the Applicant, list this matter on **08.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)